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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 76/237/NCLT/AHM/2016 (New)  
CA No. 38/237/CLB/MB/2014 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017**

Name of the Company:

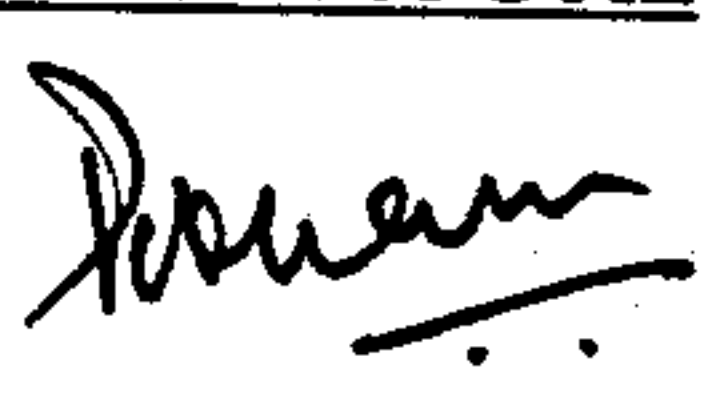
ICICI Bank Ltd.

V/s.

Kemrock Industries & Exports Ltd. & Ors.

Section of the Companies Act:

Section 237 of the Companies Act, 1956

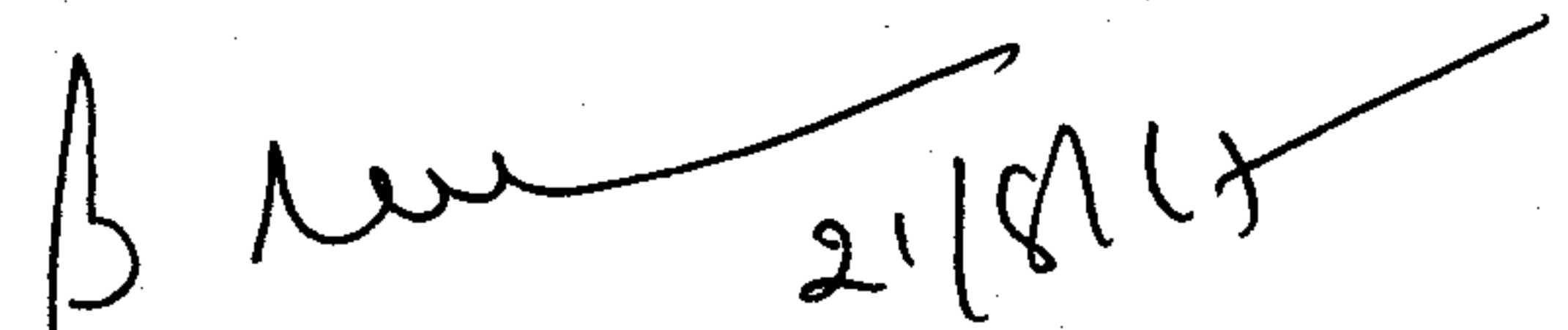
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Sandeep Singhi	Advocate	Petitioner	
2.	Poonam Mathur for Singhi & Co.			

**ORDER**

Learned Advocate Mr. Sandeep Singhi with Learned Advocate Ms. Poonam Mathur i/b Singhi & Co. present for Petitioner. None present for Respondent.

At request of petitioner Counsel to file an affidavit regarding the winding up proceedings.

List the matter on 29.08.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 21st day of August, 2017.